

**CENTRAL ADMINISTRATIVE TRIBUNAL  
CHANDIGARH BENCH  
CHANDIGARH**

**O.A. NO.060/00098/2014**

**Decided on: 05.02.2014**

**Coram: Hon'ble Mr. Sanjeev Kaushik, Member (J)  
Hon'ble Mr. Uday Kumar Varma, Member (A)**

1. Nasib Singh Technician 'B' son of Sh. Naranjan Singh, posted at Snow & Avalanche Study Establishment, Research & Development Centre, Him Parisar, Plot No. 1, Sector 37-A, Chandigarh.
2. Sita Ram, Technical Assistant 'B' son of Sh. Rirku Ram, posted at Snow & Avalanche Study Establishment, Research & Development Centre, Him Parisar, Plot No. 1, Sector 37-A, Chandigarh.
3. NS Bisht Technical Assistant 'B' son of Late Sher Singh, posted at Snow & Avalanche Study Establishment, Research & Development Centre, Him Parisar, Plot No. 1, Sector 37-A, Chandigarh.
4. Anju Bala Technician 'C' wife of Sh. Anurag Sharma, posted at Snow & Avalanche Study Establishment, Research & Development Centre, Him Parisar, Plot No. 1, Sector 37-A, Chandigarh.
5. Vinod Kumar Technician 'C' son of Sh. Mangat Ram, posted at Snow & Avalanche Study Establishment, Research & Development Centre, Him Parisar, Plot No. 1, Sector 37-A, Chandigarh.
6. Gurmeet Singh Technician 'C' son of Sh. Bachan Singh, posted at Snow & Avalanche Study Establishment, Research & Development Centre, Him Parisar, Plot No. 1, Sector 37-A, Chandigarh.
7. Sandeep Verma, Technician 'C' son of Sh. Late Ramesh Lal Verma, posted at Snow & Avalanche Study Establishment, Research & Development

Centre, Him Parisar, Plot No. 1, Sector 37-A, Chandigarh.

8. Anek Singh Rana Technician 'B' son of Sh. Karam Singh Rana, posted at Snow & Avalanche Study Establishment, Research & Development Centre, Him Parisar, Plot No. 1, Sector 37-A, Chandigarh.

9. Pawan Kumar Technician 'B' son of Sh. Ram Kumar, posted at Snow & Avalanche Study Establishment, Research & Development Centre, Him Parisar, Plot No. 1, Sector 37-A, Chandigarh.

10. Ashwani Kumar Technician 'B' son of Sh. Pritam Singh, posted at Snow & Avalanche Study Establishment, Research & Development Centre, Him Parisar, Plot No. 1, Sector 37-A, Chandigarh.

11. Swarn Singh Technical Assistant 'B' son of Sh. Umeshwar Singh, posted at Terminal & Ballistic Research Laboratory, Sector 30, Chandigarh.

12. Harmeva Singh Technical Assistant 'B' son of Sh. Atma Singh, posted at Terminal & Ballistic Research Laboratory, Sector 30, Chandigarh.

13. Karnail Singh, Technical Assistant 'B' son of Sh. Pritam Singh, posted at Terminal & Ballistic Research Laboratory, Sector 30, Chandigarh.

14. Shamsher Singh Technician 'C' son of Sh. Amar Singh, posted at Terminal & Ballistic Research Laboratory, Sector 30, Chandigarh.

15. Pritpal Singh Technician 'C' son of Sh. Mohinder Singh, posted at Terminal & Ballistic Research Laboratory, Sector 30, Chandigarh.

16. Sunil Chand Technician 'B' son of Sh. Rampal, posted at Terminal & Ballistic Research Laboratory, Sector 30, Chandigarh.
17. Jang Singh Technician 'B' son of Sh. Beant Singh, posted at Terminal & Ballistic Research Laboratory, Sector 30, Chandigarh.
18. Kuldeep Singh Technician 'B' son of Sh. Suirjeet Singh, posted at Terminal & Ballistic Research Laboratory, Sector 30, Chandigarh.
19. Sandeep Kumar Technician 'B' son of Sh. Arjan Ram, posted at Terminal & Ballistic Research Laboratory, Sector 30, Chandigarh.
20. Jagdeep Kumar Lakra, Technician 'A' son of Sh. Joginder Singh Lakra, posted at Terminal & Ballistic Research Laboratory, Sector 30, Chandigarh.

.....**Applicants**  
**Versus**

1. Union of India through Secretary, Ministry of Defence, South Block, New Delhi.
2. The Director General DRDO, through Addl. Director, Human Resource Development, Ministry of Defence, Govt. of India, B Block, DRDO Bhawan, Rajaji Marg, New Delhi - 110015.
3. The Director, Snow & Avalanche Study Establishment Research & Development Centre, Him Parisar, Plot No. 1, Sector 37-A, Chandigarh.
4. The Director, Terminal & Ballistic Research Laboratory, Sector 30, Chandigarh.
5. Secretary, Ministry of Finance, Department of Expenditure, Government of India, North Block, New Delhi.

6. Secretary, Ministry of Personnel Public Grievances, Department of Personnel and Training, Government of India, North Block, New Delhi - 110001.

..... **Respondents**

Present: Mr. Rajeev Anand, counsel for the applicants  
Mr. Deepak Agnihotri, counsel for the respondents

**Order**

**BY HON'BLE MR. SANJEEV KAUSHIK, MEMBER(J)**

1. The present O.A. has been filed by the applicants praying for issuance of a direction to the respondents to grant benefit of upgradation flowing from the accepted recommendations of the 5<sup>th</sup> CPC.
2. Learned counsel for the applicant submits that the applicants have, at first instance, approached the respondents vide representation dated 11.11.2013 (Annexure A-7) for the grant of relevant benefit, raising all the pleas taken herein but no decision thereon has yet been taken.
3. Learned counsel for the applicants makes a statement at the Bar that the applicants would be content if a direction is issued to the respondents to consider and take a view on their representation within a stipulated time.
4. In view of the limited prayer made by the learned counsel for the applicants, there is no need to issue notice to the respondents and call for their reply. However, Mr. Deepak

Agnihotri, learned Senior Standing Counsel for the respondents, who is having advance notice, appears. He states that he has no objection to the disposal of the case in the requested terms.

5. Accordingly, we dispose of the O.A. without going into the merits of the case, with a direction to the Competent Authority amongst the respondents to take a view on the representation of the applicants and pass a reasoned and speaking order thereon within a period of three months from the date of receipt of a copy of this order. No costs.

**(UDAY KUMAR VARMA)**  
**MEMBER (A)**

**(SANJEEV KAUSHIK)**  
**MEMBER (J)**

**PLACE: Chandigarh**  
**Dated: 05.02.2014**

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